

(d) whether people from whose account the money is withdrawn have to wait till the money is trailed or the Ministry would itself afford it?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GENERAL (RETD.) V. K. SINGH): (a) to (d) Yes. Four cases of fraudulent General Provident Fund withdrawal involving total of ₹ 91.90 lakhs during September to February period in the last Financial Year have been detected, out of which an amount of ₹21.90 lakhs has been recovered. The matter is under investigation by the Central Bureau of Investigation. The Government of India acts as a Trustee for the deposits in the General Provident Fund accounts.

Intrusions by Myanmar Army in Manipur

1789. SHRI RAVI PRAKASH VERMA:

SHRI NEERAJ SHEKHAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of the intrusions/incursions by Myanmar army in Indian territory, particularly in Manipur;

(b) whether Government has taken up the matter at diplomatic level with Government of Myanmar;

(c) if so, the details thereof during the last six months and the outcome thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) and (b) No. There have been no instances of intrusions or incursions by the Myanmar Army in Indian territory. India and Myanmar discuss routine border management and security issues through institutionalized mechanisms such as Foreign Office Consultations, National Level Meetings, Regional Border Committee meetings, Sectoral Level Meetings and India-Myanmar Post Level Meetings.

(c) and (d) Do not arise.